

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No 206- IA/75(AHM) 2023
ITEM No 207- IA/1139(AHM) 2022
ITEM No 208- IA/1140(AHM) 2022
In
CP(IB) 29 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jugal Hansal Brothers Through its Proprietor Smit N Soni**Applicant**
V/s

Octagon Communications Pvt Ltd**Respondent**

Order delivered on: 08/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Amar Vivek, Adv.

For the Respondent : Mr. Sneh Purohit, Adv. i/b. Mr. Aaditya Bhatt, Adv.

ORDER

IA/75(AHM) 2023

Re-list on 06.10.2023.

IA/1139(AHM) 2022

Learned Counsel for the RP submitted that he has complied the order dated 17.06.2023, by way of filing an additional affidavit on 16.08.2023 in IA/1139(AHM) 2022 & IA/1140(AHM) 2022. However, physical copy is not available. Learned Counsel for the RP undertakes to place on record the physical copy.

Re-list on 06.10.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)